

operator may at his option provide the service either by aircraft in his fleet or with aircraft in any other operator's fleet on mutually agreed terms. In the latter case, the arrangements shall have prior approval of the Director General of Civil Aviation.

Sd/-

(P.K. Banerji)

Joint Secretary to the Government of India

Tele:-4610369

Proposal for a second airport in the National Capital

20. SHRI VIJAY GOEL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has cleared a proposal for setting up a second airport in the National Capital; if so, the details thereof;

(b) whether it is a fact that, as per the existing rules, a new airport cannot be built within 150 km. radius of the existing one; and

(c) if so, whether Government plans to amend the existing rules?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No, Sir.

(b) As per the guidelines and policy for setting up of Greenfield Airports, 2008, a greenfield airport would not be allowed within an aerial distance of 150 Km of an existing civilian airport. However, in case there is a need to set up a greenfield airport within an aerial distance of 150 Km of an existing civilian airport, such cases shall be placed before the Union Cabinet for consideration with the recommendation of Ministry of Civil Aviation.

(c) No, Sir.

Flights to Leh and Ladakh

21. SHRI SANJAY RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Flights to Leh-Ladakh almost never meet all the safety requirements, as set by Directorate General of Civil aviation (DGCA) and this is one of the worst kept secrets of Indian aviation;

(b) if so, the details thereof and Government's response thereto;

(c) whether the Indian Commercial Pilots' Association (ICPA) has raised questions to fly towards Leh-Ladakh airport; and

(d) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) No, Sir. Flights to Leh-Ladakh meet all the safety requirements, as set by the Directorate General of Civil Aviation (DGCA). However, in the recent DGCA inspection certain deficiencies were observed. The same has been communicated to all the airlines operating to Leh-Ladakh.

(c) and (d) ICPA has recently sought certain clarifications on performance and technical issues regarding day to day Leh operations. The matter was discussed with ICPA and it stands addressed.

Opening of more Uran Akademies

22. SHRI HUSAIN DALWAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the task assigned to Indira Gandhi Rashtriya Uran Akademi (IGRUA);

(b) whether the Akademi's infrastructure matches contemporary international standards, if so, the details thereof; and

(c) whether Government intends to open more such training academies in the country, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Indira Gandhi Rashtriya Uran Akademi has been assigned to organize and hold training for Commercial Pilot License Courses, flying instructors and other persons involved or interested in civil aviation including training in twin-engine endorsement/ instrument rating.

(b) Yes Sir, details of the infrastructure of the Akademi are as under :-

Aircraft

- Thirteen DA40 aircraft equipped with glass cockpit.
- Five Trinidad TB-20 aircraft. TB-20 aircraft is a piston single engine aircraft with variable pitch propeller, retractable undercarriage and is equipped with modern Nav Aids.
- Four Zlin Z242L aircraft. It is a piston single engine aircraft with fixed under carriage and is equipped with modern Navigational Aids.
- Two DA 42 aircraft. The final stage of training is carried out on this aircraft. This is a twin-engine aircraft. The aircraft is equipped with modern and sophisticated radio and navigational aids. Particular attention is paid to Line